

Filing under regulation 30(1) of IBBI (Voluntary Liquidation Process) Regulations, 2017

Name of the corporate debtor	SHAN PAVE INDUSTRIES PRIVATE LIMITED IN MEMBERS VOLUNTARY LIQUIDATION
Date of commencement of liquidation	01/09/2025
List of stakeholders as on	10/10/2025

Sl. No.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in Annexure	Remark, if any
		No. of claims	Amount	No. of claims	Amount					
1	Liquidation costs incurred till date	NIL	NIL	NIL	6,00,000	NIL	NIL	NIL	NIL	NIL
2	Secured financial creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Unsecured financial creditors	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
4	Operational creditors (Workmen)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
5	Operational creditors (Employees)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
6	Operational creditors (Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
7	Operational Creditors (other than Workmen, Employees and Government Dues)	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL
8	Other stakeholders, if any (other than financial creditors and operational creditors)	2	35,07,000	2	35,07,000	NIL	NIL	NIL	7	NIL
Total		2	35,07,000	2	41,07,000	NIL	NIL	NIL	NIL	NIL



Annexure - 1

Name of the corporate debtor	SHAN PAVE INDUSTRIES PRIVATE LIMITED IN MEMBERS VOLUNTARY LIQUIDATION)
Date of commencement of liquidation	01/09/2025
List of stakeholders as on	10/10/2025

List of secured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Annexure-2

Name of the corporate debtor	SHAN PAVE INDUSTRIES PRIVATE LIMITED IN MEMBERS VOLUNTARY LIQUIDATION)
Date of commencement of liquidation	01/09/2025
List of stakeholders as on	10/10/2025

List of unsecured financial creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Annexure-3

Name of the corporate debtor	SHAN PAVE INDUSTRIES PRIVATE LIMITED IN MEMBERS VOLUNTARY LIQUIDATION)
Date of commencement of liquidation	01/09/2025
List of stakeholders as on	10/10/2025

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of workman	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Annexure-4

Name of the corporate debtor	SHAN PAVE INDUSTRIES PRIVATE LIMITED IN MEMBERS VOLUNTARY LIQUIDATION)
Date of commencement of liquidation	01/09/2025
List of stakeholders as on	10/10/2025

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



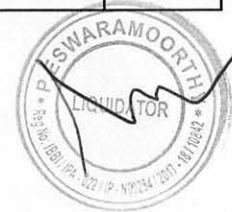
Annexure-5

Name of the corporate debtor	SHAN PAVE INDUSTRIES PRIVATE LIMITED IN MEMBERS VOLUNTARY LIQUIDATION)
Date of commencement of liquidation	01/09/2025
List of stakeholders as on	10/10/2025

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Annexure-6

Name of the corporate debtor	SHAN PAVE INDUSTRIES PRIVATE LIMITED IN MEMBERS VOLUNTARY LIQUIDATION)
Date of commencement of liquidation	01/09/2025
List of stakeholders as on	10/10/2025

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL



Annexure -7

Name of the corporate debtor	SHAN PAVE INDUSTRIES PRIVATE LIMITED IN MEMBERS VOLUNTARY LIQUIDATION)
Date of commencement of liquidation	01/09/2025
List of stakeholders as on	10/10/2025

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of Receipt	Amount of Receipt	Amount of Claim Admitted	Nature of Claim	Amount covered by lien or attachment pending for disposal	Whether Lien or attachment removed? (Yes / No)	Amount covered by guarantee	% share in total amount of claim admitted					
1	Mr. Senthil S Residing at Plot No.44, HIG, Phase II, 3 rd main Road, Bharathi Salai, Nolambur, Chennai - 600037, Tamil Nadu, India.	Equity Share holders	01	29/09/2025	17,53,500	17,53,500	Equity Share Holder	NIL	NIL	NIL	50.00%	NIL	NIL	NIL	NIL	NIL
2	Mr. S J Prawin Sankar Residing at 124/1, Sampath Nagar, Erode - 638011, Tamil Nadu, India.	Equity Share holders	02	29/09/2025	17,53,500	17,53,500	Equity Share Holder	NIL	NIL	NIL	50.00%	NIL	NIL	NIL	NIL	NIL
	TOTAL				35,07,000						100.00%					

